

O.A. No. 873/03

22.10.03

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr.D.R. Tiwari, A.M.

List has been revised, none is present for the applicant. Sri V.V. Mishra learned counsel for the respondents has submitted that impugned order dated 25.7.03 has been withdrawn by the Department on 3.8.2003 and thus this O.A. has been rendered infructuous. The O.A. is accordingly dismissed as infructuous. *No cost.*

~~Noted~~

*D. Tiwari*

A.M.

*R.R.K. Trivedi*

V.C.

Manish/-